

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 373 (ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

NAME OF THE COMPANY: One Up Trade Pvt. Ltd. Vs. M/s Arise India Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

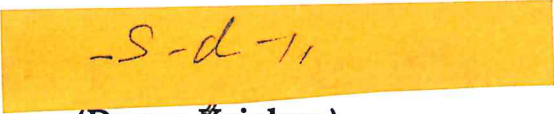
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Mr. Yashvardhan & Mr. Ambuj Dixit, Advocates

For the Respondent (s): Mr. Ashish Aggarwal & Mr. Gukand Hora, Advocates

ORDER

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**